

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:949
ANSWERED ON:01.03.2000
DIVERSION USE OF RELIEF FUNDS
RAM JEEVAN SINGH;RAMCHANDRA PASWAN

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the substantial portion of Central and voluntary funds for calamity and drought relief work have been diverted by the State Governments for other purposes;
- (b) if so, whether the Government have made any appraisal to know the extent of diversion of such funds by the State Governments;
- (c) if so, details thereof; and
- (d) the reaction of the Government with regard thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE
(SHRI SBPBK SATYANARAYANA RAO)

(a)to(d) It is primarily the responsibility of the State Government concerned to undertake relief measures, in the wake of natural calamities, from the assistance provided to them under Calamity Relief Fund (CRF), in accordance with the guidelines issued to them from time to time. The Comptroller and Auditor General of India, in the Report for the year ended March, 1998, has brought out irregularities like diversion of funds, expenditure in excess of norms, misappropriation and embezzlement committed by some States in the disbursement of assistance provided to them under CRF. These have been brought to the notice of the State Government concerned for suitable necessary action, as the expenditure out of CRF is controlled by the respective State Governments.